

ITEM NO.70

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 771/2026

TAMIL NADU MEDICAL OFFICERS ASSOCIATION & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

FOR ADMISSION

IA No. 244663/2026 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 244510/2026 - INTERVENTION/IMPLEADMENT

IA No. 219972/2026 - MODIFICATION

IA No. 184123/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 180959/2026 - STAY APPLICATION

WITH

MA 1901/2026 in W.P.(C) No. 415/2026 (X)

IA No. 181650/2026 - APPROPRIATE ORDERS/DIRECTIONS

Diary No(s). 37658/2026 (X)

IA No. 182977/2026 - APPLICATION FOR PERMISSION

Date : 03-09-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Petitioner(s) : Ms. Rashmi Nandakumar, AOR
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Ms. Nasadiya Singh, Adv.
Mr. Kartikeya Asthana, Adv.
Ms. Shreya Jain, Adv.
Mr. Santosh Kumar, Adv.

Mr. P. Wilson, Sr. Adv.
Mr. Richardson Wilson, Adv.
Mr. Apoorv Malhotra, Adv.
Mr. Lokesh Krishna, Adv.
Mr. Aditya Ojha, Adv.
Mr. Aravind A, Adv.
Mr. Saran Raghunandhan, Adv.

Ms. Sapna Pillai, Adv.
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Mr. Nikhil Nayyar, Sr. Adv.
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Mr. Shashank Tiwari, Adv.
Mr. Shreshth Nanda, Adv.
Mr. Akshay Srivastava, AOR
Mr. Kshitij Maheshwari, Adv.

Ms. Anindita Mitra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Re-list the matter on 08.09.2026.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
ASSISTANT REGISTRAR